Sciences for the North Eastern Region at Shillong and that the Government of Meghalaya had already acquired necessary land for the purpose-

(b) if so, what are the details thereof; and

(c) by when the Institute is likely to start functioning?

THE MINISTER OF STATE IN THE OFPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Yes. Sir. However, though a suitable site for the proposed Institute has been selected, the necessary land is still to be acquired.

(lb) The objective of the proposed Institute is to render curative services at the super-speciality level in selected fields and also to provide postgraduate education. The Institute will be set up on the pattern of AIIMS. New Delhi and P.G.I., Chandigarh but will be administered by a Society registered under the Societies' Registration Act, 1960.

(c) As the matter is still at the proposal stage, it is too early to indicate when the proposed Institute will star, functioning.

Tura Thermal Power Project

1465. SHRI JERLIE E. TARIANG: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have cleared the Tura Thermal Power project;

(b) to which agency the construction work has been entrusted;

(c)what was the original cost;

(d) by when the whole project was originally scheduled to be constructed anj commissioned;

(e) what is its present estimated cost;

(f) the progress made so far in physical and financial terms; and

(g) by when the entire project is now expected to be commissioned?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (g) The Garo Hills thermal power projects in Tura was sanctioned in 1981 at an estimated cost of Rs 43.20 crores for execution by the North Eastern Electric Power Corporation. The project was expected to be completed in 1988-89. The project could not be taken up for implementation in the absence of he development of the linked coal mines. The Government of Meghalaya wanted that it should be executed by the Meghalaya State Electricity Board. Meanwhile the estimated cost of the project has gone up to about Rs. 106 crores. Therefore, the project has to be reappraised before it can be execute;) by a suitable agency.

National Highway No. 44

1466. SHRI JERLIE E. TARIANG: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that about 127 km of the Jowai-Badarpur Road (N_H. 44) which falls within Meghalaya is in worst condition especially the 30 km portion between Jowai and Khliehriat;

(b) whether the State Government of Meghalaya had represented to the Central Government for transferring the portjon of road between Jowai and Khliehriat from the Border Road Development Board to the PWD of Meghalaya; and

(c) if so, what action has been taken by the Central Government in the matter?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) 104 kms. of the road sector Jowa! to Badarpur is with the Border Roads Organisation. The condition of this road is satisfactory Certain developmental works involving further widening and strengthening of the road sector between Jowai and Khliehria —are in progress.

(b) Yes, Sir.